

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III**

**Item No.321**

CA-179/2022

In

CA-(CAA)93(ND)17

**IN THE MATTER OF:**

M/s. TR Computers Pvt. Ltd. And APC Air Systems Pvt. Ltd .... **APPLICANT**

**SECTION**

**U/s 230-232**

**Order delivered on 27.09.2022**

**CORAM:**

**DR. BINOD KUMAR SINHA**  
**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**  
**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant :

For the Respondent :

**ORDER**

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 04.11.2022.

  
**(Court Officer)**  
**Court-III**